

- (b) Review by Government on the working of the above Corporation.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T.2328/05]

Report and Accounts (2003-2004) of the Mumbai Railway Vikas Corporation Limited, Mumbai and related papers

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU) : Sir I lay on the Table :-

(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:

- (a) Annual Report and Accounts of the Mumbai Railway Vikas Corporation Limited (MRVC), Mumbai, for the year 2003-2004, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T.1982/05]

- I. **Report and Accounts (2003-2004) of the Central Pollution Control Board, New Delhi and related papers**
- II. **Report and Accounts (2003-2004) of the Animal Welfare Board of India, Chennai and related papers**
- III. **Report and Accounts (2003-2004) of various centres for Environment Education and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): Sir I lay on the Table-

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 39 of the Water (Prevention and Control of Pollution) Act, 1974:

- (a) Annual Report of the Central Pollution Control Board (CPCB), New Delhi, for the year 2003-2004.